

COURT NO. 35**THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(AFTER DAILY LIST - WEEKLY LIST WILL BE TAKEN UP)
(ALL PASSOVER MATTERS WILL BE TAKEN UP AT 02:15 PM)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	TRCRLP/95/2026 IA 1/2026 Stay Petition	YENUMULA SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	BURLA SIVA RAMA KRISHNA	PUBLIC PROSECUTOR	GUNTUR
2	TRCMP/342/2026 IA 1/2026 Stay Petition	REDDEM VENKAT REDDY Vs AKULA VEERA REDDY	B CHINNAPA REDDY		GUNTUR

COURT NO. 35**THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
3	SA/516/2012 (OS/3772/2004) IA 2/2012(SAMP 1168/2012) Injunction Petition	PACHAVA VARA LAKSHMI Vs ARAVAPALLI TARUN KUMAR	B NALIN KUMAR	C S for WITHDRAWAL	KRISHNA
<u>FOR ORDERS (AT 04:00 PM)</u>					
4	TRCMP/137/2026 IA 1/2026 Stay Petition	VEERISSETTY NALINI Vs PINNACLE SOFTEK (INDIA) LIMITED	NIMMAGADDA REVATHI	C SUBODH R1-APP. BY M/s.C SUBODH R2-DIED VIDE CT R3-UNSERVED RETURNED ("ADDRESSEE LEFT" AS PER POSTAL ENDORSEMENT) R4 TO R6-SERVED MEMO PROOF OF SERVICE FILED VIDE USR 65341/2026 COURT At 04:00 PM	SPS NELLORE
5	TRCMP/200/2026 IA 1/2026 Stay Petition	BETHA SANTOSH KUMARI Vs BITRA SURYANARAYANA	MSVS SUDHA RANI	PAVAN KUMAR ARADHYULA MEMO PROOF OF SERVICE FILED VIDE USR NO.80118/2026 COURT At 04:00 PM	KRISHNA
<u>SPECIALLY IDENTIFIED CASES</u>					
6	AS/55/1999 (OS/133/1995) IA 1/1998(CMP 15024/1998) IA 1/2001(CMP 6467/2001)	BADE VIJYAKUMARI Vs YELAVARTHI MUNESWARUDU & 10 OTHERS.	P DURGA PRASAD	SIVALENKA RAMACHANDRA PRASAD COURT	KRISHNA
7	AS/2026/2002 (OS/76/1998)	MOHD. HAMEED(DIED) PER LR A 2 TO 7 Vs SHAIK ANSARI BEGUM(DIED PER LRS NO. 5 TO 7)	M V S SURESH KUMAR ANUP KOUSHIK KARAVADI	THUMMAPALA SHARADA DULLA SRINIVASA RAO FRESH NOTICE ISSUED TO R2 TO R4 AS PER C O Dt 10.07.2026 R1 - DIED VIDE C T (PER LRs R5 TO R7) R2 TO R4 - UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS") R5 TO R7- APP BY M/s THUMMAPAL SARADA (C S)	PRAKASAM
8	AS/1562/2003 (OS/93/1998) IA 2/2003(XOBJ 64182/2003) Direction Petition	ABDUL KAREEM(DIED) PER LR R_2 TO 4 Vs SMT. VAZIRUNNISA BEGUM @ SUFIA BIBI	K SITA RAM	NIMMAGADDA SATYANARAYANA	WEST GODAVARI
9	AS/3496/2003 (OS/411/1994)	K.BASAVA PUNNAIAH Vs K.KOTESWARA RAO	M R K CHAKRAVARTHY	1605/VL N G K MURTHY	KRISHNA

10	SA/1366/2004 (OS/166/1996) IA 2/2004(SAMP 13297/2004) Amendment Petition IA 1/2005(SAMP 277/2005) Vacate Stay Petition	SMT. PITTA AMMAJI Vs SMT. PITTA GANGA BHAVANI	K V SUBRAHMANYA NARUSU	A S C BOSE	VISAKHAPATNAM
11	SA/1474/2004 (OS/37/1994) IA 4/2004(SAMP 64015/2004) Condone Delay Petition	ALLURI VENKATA NARASAMMA Vs JAMPANA SURYA KUMARI	RAMALINGESWARA RAO KOCHARLA KOTA	T V S PRABHAKARA RAO	EAST GODAVARI
12	AS/2884/2004 (OS/64/1997) IA 3/2005(ASMP 3080/2005) Stay Petition IA 5/2005(XOBJ 12491/2005) Miscellaneous Petition IA 2/2007(ASMP 1962/2007) Permission Petition	THE GOVT. OF A.P. Vs D. CHANDRASEKHARA REDDY	GP FOR APPEALS	M VENKATA NARAYANA	SPS NELLORE
13	AS/3463/2004 (OS/119/1997) IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Abatement IA 3/2023 L R Petition	P. MOHANA KRISHNA RAO Vs P. VENKATA RAMA RAO	V HANUMANTH RAO M L NEELIMA	V S R ANJANEYALU	KRISHNA
14.1 along with 14					
14	SA/1/2005 (OS/76/1997)	KODALI PUNNAMMA (DIED) Vs KOLLURI RAMAKRISHNAIAH	0 NASARAMMA DANADRAPATI	RAJA REDDY KONETI T D PHANI KUMAR	GUNTUR
14.1	SA/2/2005 (OS/91/1992)	KODALI BRAHMAIAH (DIED) Vs KOLLURI RAMAKRISHNAIAH	0 NASARAMMA DANADRAPATI	RAJA REDDY KONETI T D PHANI KUMAR	GUNTUR
15	AS/169/2005 (OS/203/1991)	MRS. BOORAGADA SAILEELA Vs RAMDUGU VASANTHA LAKSHMI & 9 OTHERS.	V V LAKSHMI NARAYANA	ADVOCATE IN THIS CASE HAS TO BE REGISTERED	GUNTUR
16	SA/484/2005 (OS/58/1994)	ANKAMREDDI RAMUNAIDU Vs ANKAMREDDI GANDHI	Y V RAVI PRASAD	K SUBRAHMANYAM	VISAKHAPATNAM
17	AS/533/2005 (OS/21/2004) IA 6/2005(XOBJ 21281/2005) Miscellaneous Petition	SUNKARI RAMULU (DIED) PER LRS A- 3AND4 Vs KONEM RAM OHANA RAO	G VASANTHA RAYUDU	K B RAMANNA DORA	VIZIANAGARAM
18	AS/553/2005 (OS/164/2000) IA 1/2021 Condone Delay Petition IA 2/2021 L R Petition IA 3/2021 Set Aside Abatement	J.NAGENDRA RAO Vs SOUTHERN POWER DISTRIBUTION COMPANY	S SUBBA REDDY	P VINOD KUMAR	GUNTUR
19	SA/716/2005 (OS/20/1997)	PODAGATLA NOOKARAJU Vs PODAGATLA GOPALASWAMY	V SURENDRA REDDY	M S R SUBRAHMANYAM	VISAKHAPATNAM

20	SA/872/2005 (OS/678/2000) IA 1/2005(SAMP 1757/2005) Suspension Petition IA 2/2005(SAMP 1758/2005) Injunction Petition	P.SUBBA RAO Vs BATCHU VENKATA SUBRAMANYA NARASIMHA RAO @ D.N.RAO	K S MURTHY	-	GUNTUR
21	SA/1028/2005 (OS/44/1996)	PONASANAPALLI SATYANARAYANA @ SATHI BABU Vs PONASANAPALLI RAMACHANDRA RAO	Y V RAVI PRASAD	G RAMA GOPAL	VISAKHAPATNAM
22	SA/1224/2005 (OS/156/1900) IA 1/2006(SAMP 926/2006) Condone Delay Petition IA 2/2006(SAMP 927/2006) Set Aside Petition IA 3/2006(SAMP 928/2006) L R Petition IA 4/2006(SAMP 13734/2006) Condone Delay Petition IA 5/2006(SAMP 13736/2006) L R Petition	DODDI VASANTHARAO Vs YARRA CHANDRAMMA	M BHASKARA LAKSHMI	PENUMAKA VENKATA RAO M S R SUBRAHMANYAM	VISAKHAPATNAM
23	SA/1505/2005 (OS/140/1998) IA 2/2006(SAMP 2445/2006) Permission Petition	KURUMALLA APPARAO Vs SMT. KURUMALLA VARALAKSHMI	V V N NARAYANA RAO	M BHASKARA LAKSHMI	VISAKHAPATNAM

24.1,24.2 along with 24

24	TRAS/655/2011 (AS/173/2008) IA 1/2011(TRCMPMP 146/2011) Stay Petition IA 1/2018 Addl. Evidence Petition	RAPETI VENKTARAMANA MURTHY Vs STATE OF ANDHRA PRADESH	S GANESH Y CHANDRASEKHAR	 A V S LAXMI E V V S RAVI KUMAR N VIJAY	EAST GODAVARI
24.1	AS/4/2005 (OS/112/2003) IA 1/2016(ASMP 373/2016) Petition to Declare Major IA 1/2018 Extension Petition IA 1/2019 Addl. Evidence Petition	MASTER JAGADEESH CHANDRA PRAKASH Vs YELLAPU @ KURLA BULIRAJU @ VEERANNA & 4 OTHERS	S GANESH	E V V S RAVI KUMAR	EAST GODAVARI
24.2	CMA/957/2013 (OA/2929/2010) IA 1/2015(CMAMP 2025/2015) Implead Petition IA 1/2023 Implead Petition	YELLAPU BULIRAJU@VEERANNA Vs THE ASST.COMMISSIONER & 2 OTHERS	A V S LAXMI	VL N G K MURTHY A S C BOSE SRINIVAS AAGUM E V V S RAVI KUMAR ARAVALA SREENIVASA RAO	EAST GODAVARI

ADMISSION

25.1 along with 25

25	TRCMP/359/2025 IA 1/2025 Stay Petition	P.V.RAJALAKSHMI Vs R.K. ESTATES	NAMINENI PAVAN KUMAR	KAMBHAMPATI RAMESH BABU CELL	SPS NELLORE
25.1	TRCMP/326/2025 IA 1/2025 Stay Petition	N. SYAMASUNDARA NAIDU Vs DABBALA SOUDAMINI	NAMINENI PAVAN KUMAR	KAMBHAMPATI RAMESH BABU CELL	SPS NELLORE
26	TRCMP/70/2026 IA 1/2026 Stay Petition	YANGALA BALAJI Vs YANGALA BHUVANESWARI	POOJITHA PAREPALLI	PT/COURT	KRISHNA

27	TRCMP/204/2026 IA 1/2026 Stay Petition	GORRELATHOTA MAHALAKSHMI GOWRIDEVI ALLIAS GOWTHAMI Vs GORRELA VENKATA ANAND MALLESWARA RAO	A K KISHORE REDDY	VIJAYA KUMAR SATA CELL	EAST GODAVARI
28	TRCMP/212/2026 IA 1/2026 Stay Petition	BOYAPATI TANUSHA ALIAS REGULA TANUSHA Vs BOYAPATI NARENDRA	PONNEKANTI MALLIKARJUNA RAO	PADALA VENKATA SRI RAM REDDY CELL	PRAKASAM
29	TRCMP/266/2026 IA 1/2026 Stay Petition	SHAIK AMEER BASHA Vs AVILI VENKATA SUBBAMMA	TIRUPATI THARUN KISHORE	VELAGANI NARASIMHULU	YSR KADAPA
30	TRCMP/293/2026 IA 1/2026 Stay Petition	VINNAKOTA DIVYA SAI MANJUSHA Vs ANDALURI R V P SANTOSH KUMAR ALIAS RAHUL	K Shilpa	BABU RAO PANDIRI CELL	KRISHNA
31	TRCMP/294/2026 IA 1/2026 Stay Petition	TALATAM PRABHAKAR RAO Vs TALATAM APARNA KEERTHI	P RAJESH BABU	CELL	VISAKHAPATNAM
32	TRCMP/295/2026 IA 1/2026 Stay Petition	VADDEBOINA SUNITHA ALIAS YASARAPU SUNITHA Vs VADDEBOINA RAMBABU	M SOLOMON RAJU	CELL	GUNTUR
33	TRCMP/296/2026 IA 1/2026 Stay Petition	KOVELAMUDI VENKATA KUTUMBA RAO Vs VADDEMPUDI RAMAKRISHNA	SAI GANGADHAR CHAMARTY	-	-
34	TRCMP/298/2026 IA 1/2026 Stay Petition	NETTI ANUSHA Vs GOSULA SURENDRANATH VAMSI	B.SUDHAKAR KUMAR	CELL	VISAKHAPATNAM
35	TRCMP/299/2026 IA 1/2026 Stay Petition	RAGHUMANDA DEVI Vs RAGHUMANDA KRISHNA RAO	B.SUDHAKAR KUMAR		EAST GODAVARI
36	TRCMP/302/2026 IA 1/2026 Stay Petition	M TULASI Vs M V CHANDRA SEKHAR	KASI VIJAY KIRAN		VISAKHAPATNAM
37	TRCMP/304/2026 IA 1/2026 Stay Petition	MADIMI RAMI REDDY Vs BORELLI RAJASEKHAR REDDY	K NARSI REDDY	CELL	ANANTAPUR
38	TRCMP/306/2026 IA 1/2026 Stay Petition	DR KASTURI LAKSHMI NAGA SINDHUJA Vs DR D M CHARAN SAI	K SAI SWAROOP	G SIMHADRI CELL	KURNOOL
39	TRCMP/322/2026 IA 1/2026 Stay Petition	VARIGANJI RAVI KUMAR Vs VARIGANJI DHANYA KUMARI	NARASIMHA RAO GUDISEVA	CELL	VISAKHAPATNAM
40	TRCMP/323/2026 IA 1/2026 Stay Petition	PARASA BHARATHI Vs PARASA SUBRAHMANYESWARA RAO	T V V KOTESWARA RAO	CELL	WEST GODAVARI

INTERLOCUTORY

41	TRCMP/425/2024 IA 1/2024 Stay Petition	SMT B BHARATHI Vs J EKANATH	KASA JAGANMOHAN REDDY	S V RUTHVIK	KURNOOL
42	TRCMP/206/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	GEETHA TANETI Vs KATHI DON MERRIT	V SAI KUMAR	G RONALD RAJU Trial Court record not received CELL	WEST GODAVARI
43	TRCMP/238/2025 IA 1/2025 Stay Petition	PAMPANA VARALAKSHMI Vs KAKI DINESH KUMAR	MANGENA SREE RAMA RAO	GOLLAPOTU SAI KUMAR CELL	VISAKHAPATNAM
44	TRCMP/242/2025 IA 1/2025 Stay Petition	GUNDARAPU JAYASRI Vs GUNDARAPU LAKSHMI KIRAN BABU @ NANI	G.V.ANAND KUMAR	M KISHORE BABU CELL	KRISHNA
45	TRCMP/292/2025 IA 1/2025 Stay Petition	GOVINDU LEELAVATHI Vs EDALA VIJAYA SARADHI	KRISHNAIAH CHEEDARLA	UMASANKAR LOKANADHAM PROOF OF SERVICE NOT FILED AS PER COMPUTER VERIFICATION CELL	SRIKAKULAM
46	TRCMP/311/2025 IA 1/2025 Stay Petition	SARIPPELLA NAGA SUPRIYA DEVI Vs SARIPPELLA PAVAN KUMAR RAJU	Y SUDHAKAR	CELL	EAST GODAVARI
47	TRCMP/365/2025 IA 1/2025 Stay Petition	ALETI (KOMAKULA) SOWMYA LAKSHMI Vs ALETI KAYLAN CHAKRAVARTHY	K VENKATESH	D PURNACHANDRA REDDY SR-APP. BY M/s.D PURNACHANDRA REDDY COUNTER AFFIDAVIT FILED VIDE USR NO.22130/2026	EAST GODAVARI
48	TRCMP/389/2025 IA 1/2025 Stay Petition	VEMULA SURYA KUMARI Vs VEMULA PARVATHI RAO	MAREEDU SASIDHAR	ANKALLA PRUDHVI RAJ CELL	WEST GODAVARI
49	TRCMP/145/2026 IA 1/2026 Stay Petition	SMT. SHAIK GURANBHI BEGUM Vs SRI SHAIK PEERU	TANDASA RADHA RANI	SR-UNSERVED RETURNED ("NO SUCH PERSON IN THIS DOOR NUMBER" AS PER POSTAL ENDORSEMENT) MEMO FILED VIDE USR NO.60344/2026 CELL	VIZIANAGARAM
50	TRCMP/150/2026 IA 1/2026 Stay Petition	BESTHAVEMULA VASAVI Vs BESTHAVEMULA RAGHAVENDRA	V R REDDY KOVVURI	CELL	KURNOOL
51	TRCMP/166/2026 IA 1/2026 Stay Petition	LINGADARI ALIAS BATHINA SIREESHA Vs LINGADARI BABU	T DIWAKAR REDDY	MATADA YUVASIVA SWAMY PROOF OF SERVICE FILED VIDE USR No 74698/2026 CELL	YSR KADAPA
52	TRCMP/172/2026 IA 1/2026 Stay Petition	PATHENA RAMANAMMA Vs PATHENA SANKARA RAO	TADDI SOWMYA NAIDU	DEVARAM SRIHARI CELL	KRISHNA
53	TRCMP/179/2026 IA 1/2026 Stay Petition	SMT. VOBILISSETTI ALIAS BUDDEPU PRIYANKA Vs BUDDEPU VENKATA AKHIL	YELLATI NAGA SRINIVAS	P GOPALA KRISHNA CELL	VIZIANAGARAM

ADMISSION

54	TRCRLP/7/2023 IA 2/2023 Stay Petition	P.BONUS REDDY @ P.B. REDDY Vs THE STATE OF ANDHRA PRADESH	PAVANI SIVA KUMAR	PUBLIC PROSECUTOR (AP) K RAGHU VEER	CHITTOOR
55	TRCRLP/8/2026 IA 2/2026 STAY 447(6)	CHEVULA SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	PUBLIC PROSECUTOR K SRINIVAS PT/COURT	SPS NELLORE
56	TRCRLP/85/2026	HARIJANA UMADEVI Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	KURNOOL
57	TRCRLP/87/2026 IA 1/2026 Stay Petition	NADIKATTU SAI KRISHNA REDDY Vs A RACHANA REDDY	KORA GOWRI	RAYALCHERUVU ABISHEK REDDY PUBLIC PROSECUTOR PROOF OF SERVICE NOT FILED	CHITTOOR
58	TRCRLP/89/2026 IA 2/2026 Stay Petition IA 3/2026 Condone Delay in Rep IA 4/2026 Condone Delay in Rep	PRINCENTON RUBBER IND PVT LTD Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	PUBLIC PROSECUTOR SINGURU SAI KRISHNA	KRISHNA

INTERLOCUTORY

59	TRCRLP/47/2024 IA 1/2024 Stay (u/s 407(6)) IA 2/2024 Stay (u/s 407(6)) IA 1/2026 Extension Petition	MUNI LAKSHMAMMA Vs STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	PUBLIC PROSECUTOR PRAKASH C	CHITTOOR
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60.1,60.2,60.3 along with 60

60	AS/1221/1997 (OS/135/1989) IA 1/2018 Injunction Petition IA 1/2025 Implead Petition IA 1/2026 Implead Petition	B. KHADER MOHIDDIN & 23 OTHERS Vs K. MOAMMAD MOOSA (DIED) RABIA BEE & 34 OTHERS	M MEHDI HUSSAIN SHAIK MOHAMMAD(SC FOR AP WEB) SHAIK KHAJA BASHA	M R S SRINIVAS A M QURESHI K BALAGOPAL SHAFATH AHMED KHAN SC WAKF BOARD SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA) BUTTA VIJAYA BHASKER Trial court record received	KURNOOL
60.1	TRAS/3110/2000 IA 1/1998(CMP 222/1998)	A.P.STATE WAKF BOARD Vs K.MD MOOSA	SHAIK KHAJA BASHA	M R S SRINIVAS	KURNOOL
60.2	TRAS/3708/2000	A.P.STATE WAKF BOARD Vs K.ABDUL MALIK	SHAIK KHAJA BASHA		KURNOOL
60.3	CRP/5574/2002 (IA/92/2002) IA 1/2002(CMP 23048/2002)	THE ANDHRA PRADESH STATE WAKF BOARD Vs K. MOHAMMED MUSA	SHAIK KHAJA BASHA	M R S SRINIVAS S ARIFULLAH (SC FOR AP WAQF BOARD)	KURNOOL

61	AS/2736/1999 IA 1/1999(CMP 23842/1999) IA 2/1999(CMP 24309/1999) IA 1/2002(CMP 18445/2002) Suspension Petition IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Petition IA 3/2018 L R Petition IA 4/2018 Condone Delay Petition IA 5/2018 Set Aside Petition IA 6/2018 L R Petition	MORU NARAYANAMMA (DIED) & 8 ORS Vs JAYAMANGALA VENKATESWARA RAO & 15 ORS	SRINIVAS EMANI	TURAGA SAI SURYA	WEST GODAVARI
62	AS/2055/2000 (OS/191/1990) IA 2/2000(CMP 14109/2000) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition IA 4/2026 Condone Delay Petition IA 5/2026 Set Aside Abatement IA 6/2026 L R Petition	THE STATE OF ANDHRA PREDESH Vs A.R. ADAM SAHEB (DIED) PER LRS R- 4 TO 17	GP FOR APPEALS	PENJURI VENUGOPAL GP FOR APPEALS K LAKSHMI MANOHAR V SUDHAKAR REDDY M P CHANDRAMOULI PENJURI VENUGOPAL (SC FOR JNTUA) Trial court record received	CHITTOOR
63.1,63.2,63.3,63.4,63.5,63.6,63.7 along with 63					
63	AS/1973/2001 (OS/159/1987) IA 1/2026 Implead Petition IA 2/2026 L R Petition	RAJKUMAR CO-- OPERATIVE BUILDING SOCIETY LTD. Vs KONERU VENKATESHWAR RAO. VIJAYAWADA	PANDAMANENI SRINIVASA RAO	G V R CHOUDARY NIMMAGADDA REVATHI	KRISHNA
63.1	AS/1974/2001 (OS/158/1987) IA 1/2021 Amendment Petition	RAJKUMAR CO OPERATIVE BUILDING SOCIETY LTD. REP. BY ITS Vs K.SESCHARATNAM & 3 ORS	PANDAMANENI SRINIVASA RAO	G V R CHOUDARY	KRISHNA
63.2	TRAS/2018/2004 IA 1/2011(ASMP 2272/2011) Amendment Petition IA 1/2021 Amendment Petition IA 1/2026 L R Petition	RAJKUMAR COOPERATIVE BUILDING SOCIETY LIMITED REP. BU Vs KONERU VENKATESWARA RAO	PANDAMANENI SRINIVASA RAO	AMBADIPUDI SATYANARAYANA	KRISHNA
63.3	TRAS/2019/2004 IA 1/2011(ASMP 2273/2011) Amendment Petition IA 1/2021 Amendment Petition	RAJKUMAR COOPERATIVE BUILDING SOCIETY LIMITED REP. Vs KONERU SIVARAMAKRISHNA PRASAD	PANDAMANENI SRINIVASA RAO	AMBADIPUDI SATYANARAYANA	KRISHNA
63.4	TRAS/2020/2004 IA 1/2011(ASMP 2274/2011) Amendment Petition IA 1/2021 Amendment Petition IA 1/2026 L R Petition	RAJKUMAR COOPERATIVE BUILDING SOCIETY LIMITED REP. BY Vs KONERU VENKATESWARA RAO	PANDAMANENI SRINIVASA RAO	AMBADIPUDI SATYANARAYANA	KRISHNA

63.5	TRAS/2021/2004 IA 1/2011(ASMP 2275/2011) Amendment Petition IA 1/2021 Amendment Petition	RAJKUMAR COOPERATIVE BUILDING SOCIETY LTD. REP BY ITS Vs CHINTA BHASKAR RAO	PANDAMANENI SRINIVASA RAO	AMBADIPUDI SATYANARAYANA	KRISHNA
63.6	TRAS/2022/2004 IA 1/2011(ASMP 2276/2011) Amendment Petition IA 1/2021 Amendment Petition	RAJKUMAR COOPERATIVE BUILDING SOCIETY LIMITED Vs KONERU RAGHAVA RAO	PANDAMANENI SRINIVASA RAO	AMBADIPUDI SATYANARAYANA P RAJASEKHAR	KRISHNA
63.7	TRAS/2041/2004 IA 1/2011(ASMP 2277/2011) Amendment Petition IA 1/2026 L R Petition	RAJKUMAR COOPERATIVE BUILDING SOCIETY LTD REP. BY ITS Vs KONERU VENKATESWARA RAO & 14 OTHER	PANDAMANENI SRINIVASA RAO	AMBADIPUDI SATYANARAYANA P RAJASEKHAR	KRISHNA
64	AS/1619/2002 (OS/504/1989) IA 1/2002(CMP 16118/2002) Stay Petition IA 1/2026 Implead Petition	VEGI NARASINGA RAO @ TATAYYA NAIDU Vs VEGI VENKATA RAMA RAO (DIED)	V RAJAGOPAL REDDY CH SIVA REDDY	. K V SIMHADRI B V S CHALAPATI RAO NIMMAGADDA REVATHI C S	VISAKHAPATNAM
65	AS/3658/2003 (OS/60/1997) IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition IA 4/2024 Condone Delay Petition IA 5/2024 Set Aside Abatement IA 6/2024 L R Petition IA 1/2025 Receive Docs Petition	CH. KAMALAMMA Vs DR.S. SHANKARA REDDY	M S P KAMARAJU	R RADHA KRISHNA REDDY A ANASUYA Trial court record received	CHITTOOR
66.1,66.2 along with 66					
66	AS/3527/2004 (OS/39/2002) IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	VEMPATI RAMAKRISHNA Vs VEMPATI PAPA RAO (DIED)	CKR ASSOCIATES	GHANTA SRIDHAR K KOUTILYA PAPER BOOK PLACED IN THE BOOK	WEST GODAVARI
66.1	AS/2906/2004 (OS/39/2002)	VEMPATI PAPA RAO (DIED) Vs V.RAMAKRISHNA	. GHANTA SRIDHAR	CKR ASSOCIATES M SURYA KUMAR K KOUTILYA	WEST GODAVARI
66.2	TRAS/139/2009 (OS/40/2002)	SRI VEMPATI RAMAKRISHNA Vs SRI PULAPA RAMARAO	CKR ASSOCIATES	SRINIVASA RAO BODDULURI GHANTA SRIDHAR	WEST GODAVARI
67	IA/4/2026 Set Aside Petition AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE
68	IA/3/2026 Dispense with Petition AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE
69	IA/6/2026 Set Aside Abatement AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE

70	IA/1/2026 Condone Delay in Rep AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE
71	IA/2/2026 Condone Delay Petition AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE
72	IA/7/2026 L R Petition AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE
73	IA/5/2026 Condone Delay Petition AS/37/2005	BANDIKATTU NAGENDRA RAO Vs SIVUNIQUANTA GOURI	V R MACHAVARAM	P GANGA RAMI REDDY M CHALAPATI RAO P SRAVAN KUMAR REDDY D SETHURAMI REDDY A SUDERSHAN REDDY	SPS NELLORE
74	AS/238/2005 (OS/113/2000)	DR. Y. SATYANARAYANA Vs SRI VEMULAPALLI KRISHNA MOHANA RAO	M V S SURESH KUMAR	T JAGDISH K RATNAM	WEST GODAVARI
75	AS/499/2006 (OS/35/1999) IA 1/2026 Permission Petition IA 2/2026 Implead Petition	BHAVANA VEERAAIAH (DIED) PER LRS A- 2 TO 5 Vs PAMULAPATI SUBHASH BABU	. SATYANARAYANA NIMMALA S PRANATHI NAGESWARA RAO CHAVA	P VIJAYA KIRAN	GUNTUR

FINAL HEARING

76.1 along with 76

76	AS/1156/1999 (OS/297/1992)	JASTHI JANAKIDEVI (DIED) Vs DASIKA PANDURANGASAI (DIED)	K K RAO	. P VIVEK S AND S LAW ASSOCIATES Trial court record received	EAST GODAVARI
76.1	AS/2105/1999 (OS/297/1992) IA 1/2024 Extension Petition	C SOMASANKARAPRASAD (DIED) PER LR APPELLANT 2. Vs DASAKI PANDURANGA SAI	BRAHMAJI VULISE	P VIVEK SIVA BHAMI REDDY S	EAST GODAVARI
77	AS/1385/2000 (OS/4/1990) IA 1/2025 Appointment of Commissioner IA 2/2025 Injunction Petition IA 3/2025 Direction Petition IA 1/2026 Condone Delay Petition IA 2/2026 Dispense with Petition IA 3/2026 Review Petition	KANDATI SANKAR REDDY DIED PER LRS 2 TO 4 Vs DEVRAJ CHOUDARY AND SAONS FIRM	MEKA RAHUL CHOWDARY	K KRANTI CHAITANYA	CHITTOOR
78	AS/1984/2004 (OS/76/1998) IA 3/2004(XOBJ 39526/2004) Miscellaneous Petition IA 4/2004(ASMP 41934/2004) Vacate Stay Petition IA 5/2004(ASMP 41957/2004) Condone Delay Petition	THE COMMISSIONER Vs V.V.S.S.MALLAPA RAJU	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	MANOJ KUMAR BETHAPUDI E V V S RAVI KUMAR	EAST GODAVARI

79	AS/288/2005 (OS/8/1998)	SMT. G.M. HEMALATHA AND 4 OTHERS Vs V.Y.DAS (DIED) AND 5 OTHERS	P SARASWATHI	JITENDRA KANYALUR AMBADIPUDI SATYANARAYANA PAPER BOOK PLACED IN THE BUNDLE	CHITTOOR
80	AS/607/2006 (OS/62/1998) IA 2/2006(ASMP 2716/2006) Vacate Stay Petition	KONNEGOLLA VENKATA SATYA NAGA RAJA GOPAL Vs KANNEGOLLA RAMA RAO	KAMBHAMPATI RAMESH BABU	D MADHAVA RAO G SATISH MANOHAR K SITA RAM C VENKAIAH PAPER BOOK AVAILABLE Trial court record received COURT	WEST GODAVARI
<u>INTERLOCUTORY</u>					
81	IA/1/2026 Review Petition SA/191/2013	KOMMINENI LALITHA Vs KOLASANI VEERAAIAH	A RADHAKRISHNA	PEETA RAMAN alongwith SA 192+193/2013	GUNTUR
82	IA/2/2026 Stay Petition SA/191/2013	KOMMINENI LALITHA Vs KOLASANI VEERAAIAH	A RADHAKRISHNA	PEETA RAMAN alongwith SA 192+193/2013	GUNTUR
83	IA/1/2026 Review Petition SA/192/2013	KOMMINENI LALITHA Vs KOLASANI VENKATESWARA RAO	A RADHAKRISHNA	D.GAYATHRI PEETA RAMAN alongwith SA 191+193/2013	GUNTUR
84	IA/2/2026 Stay Petition SA/192/2013	KOMMINENI LALITHA Vs KOLASANI VENKATESWARA RAO	A RADHAKRISHNA	D.GAYATHRI PEETA RAMAN alongwith SA 191+193/2013	GUNTUR
85	IA/2/2026 Stay Petition SA/193/2013	KOMMINENI LALITHA Vs KOLASANI VENKATESWARA RAO	A RADHAKRISHNA	D.GAYATHRI PEETA RAMAN alongwith SA 191+192/2013	GUNTUR
86	IA/1/2026 Review Petition SA/193/2013	KOMMINENI LALITHA Vs KOLASANI VENKATESWARA RAO	A RADHAKRISHNA	D.GAYATHRI PEETA RAMAN alongwith SA 191+192/2013	GUNTUR
<u>ADMISSION</u>					
87	SA/839/2019 (AS/13/2018) IA 1/2019 Condone Delay in Rep IA 2/2019 Condone Delay Petition IA 3/2019 Stay Petition	K JAYAMUNI Vs RAJULUGARI JAYACHANDRA REDDY	T JANARDHAN RAO	V ROOPESH KUMAR REDDY	CHITTOOR
88.1 along with 88					
88	SA/40/2020 (AS/44/2015) IA 1/2020 Condone Delay Petition IA 2/2020 Dispense with Petition IA 3/2020 Stay Petition	PUTCHALA VENKATESWARA RAO Vs CHEETHIRALA RAMA RAO	P SRI RAM	Trial court record not received	GUNTUR
88.1	SA/41/2020 (AS/44/2015) IA 1/2020 Condone Delay Petition IA 2/2020 Stay Petition	SHAIK KHASIMBEE Vs CHEETHIRALA RAMA RAO	P SRI RAM		GUNTUR
<u>INTERLOCUTORY</u>					

89	SA/117/2009 (OS/1234/2003) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	K.RAMA KRISHNA REDDY Vs M.RAMANJAMMA	L PRABHAKAR REDDY	P RAJASEKHAR B NARASIMHA SARMA SIDDARTH C B Trial Court record received COURT	KURNOOL
90	SA/290/2015 (OS/61/2008) IA 1/2015(SAMP 781/2015) Injunction Petition	PATURU ANASUYAMMA Vs MERAM RAMANAIAH	G R SUDHAKAR	NUTHALAPATI KRISHNA MURTHY COURT	SPS NELLORE
91	SA/244/2016 (OS/172/2010) IA 3/2016(SAMP 653/2016) Stay Petition IA 4/2016(SAMP 2411/2016) Additional Material Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	MOHD SHAMSHAD BEGUM GUNTUR DIST & ANOTHER Vs SMT. BHUMA POLAMMA KRISHNA DIST	G VIJAYA BABU	K S MURTHY G VIJAYA BABU CS	GUNTUR
92	SA/389/2019 (AS/15/2016) IA 2/2019 Stay Petition	YERRAMREDDY CHANDRA REDDY (DIED) Vs THUMMA KASPA REDDY	G V S MEHAR KUMAR	VENKATA DURGA RAO ANANTHA SECTION	GUNTUR
93	SA/720/2019 (AS/30/2015) IA 1/2019-Stay Petition IA 1/2021-Extension Petition IA 2/2021-Vacate Stay Petition	MEKALA HANUMANTHA RAO Vs SAJJA SRI GOWRI	P S P SURESH KUMAR	SIVA VENKATA JAGADEESWARA RAO CH	GUNTUR

NOTE: AFTER DAILY LIST, WEEKLY LIST WILL BE TAKEN UP.